

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the National Lok Adalat held on 09.09.2017

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	NUTKHUT SWEETS, Sec.IV, Bokaro	94 dated 09.09.17	1,480/-	For supplying Sweets for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat
02	JYOTI STORE, Sec.I Market, Bokaro	690 dated 09.09.2017	475/-	For supplying Mineral Water for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said event
03	Sapen Tea Shop	Bill dated 09.09.17	1,022/-	For supplying Tea for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said event
	TOTAL Rs.		2,977/-	

(Rupees Two Thousand Nine Hundred Seventy Seven only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Lok Adalat held on 25.11.2017

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	SriRam Sweets, Ram Mandir, Bokaro	265 dated 25.11.17	4,125/-	For arranging Snacks for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat
	TOTAL Rs.		4,125/-	

(Rupees Four Thousand One Hundred Twenty Five only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the National Lok Adalat held on 09.12.2017

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	NUTKHUT SWEETS, Sec.IV, Bokaro	303 dated 09.12.17	4,345/-	For arranging Snacks for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said National Lok Adalat
02	JYOTI STORE, Sec.I Market, Bokaro	306 dated 09.12.2017	600/-	For supplying Water for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said event
03	Sapen Tea Shop	Bill dated 09.12.17	606/-	For supplying Tea for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said event
	TOTAL Rs.		5,551/-	

(Rupees Five Thousand Five Hundred Fifty One only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Lok Adalat dated 23.12.2017

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	NUTKHUT SWEETS, Sec.IV, Bokaro	337 dated 23.12.17	1,848/-	For arranging Snacks for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said Lok Adalat
02	Sapen Tea Shop	Bill dated 23.12.17	72/-	For arranging Tea for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said event
	TOTAL Rs.		1,920/-	

(Rupees One Thousand Nine Hundred Twenty only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Payment of Special Duty Allowance for the months against their deputation associated with National Lok Adalats on Holidays (for 08.04.17 & 08.07.17)

Sl. No	Name of the Judicial Officer	Date of National Lok Adalat	Office Order No. of Chairman, DLSA, Bokaro	One day's basic salary (in Rs.)	Total Special Duty Allowance (in Rs.)
1	Sri Sanjay Prasad, Principal District & Sessions Judge, Bokaro	08.04.2017	14/2017	2343/-	4610/-
		08.07.2017	20/2017	2267/-	
2	Sri A. K. Chaturvedi, Principal Judge, Family Court, Bokaro	08.04..2017	14/2017	2056/-	2056/-
3	Sri Yogeshwar Mani, Principal Judge, Family Court, Bokaro	08.07.2017	20/2017	1861/-	1861/-
4	Sri R.S. Upadhyay, DJ- I, Bokaro	08.04..2017	14/2017	1923/-	3784/-
		08.07.2017	20/2017	1861/-	
5	Miss Babita Prasad, DJ- IV, Bokaro	08.04..2017	14/2017	1841/-	3623/-
		08.07.2017	20/2017	1782/-	
6	Sri Ranjeet Kumar, DJ- II, Bokaro	08.04.2017	14/2017	1800/-	1800/-
7	Sri Prakash Jha, CJM, Bokaro	08.04..2017	14/2017	1456/-	2900/-
		08.07.2017	20/2017	1444/-	
8	Sri M.K.Singh, SDJM,	08.04..2017	14/2017	1077/--	

	Bokaro	08.07.2017	20/2017	1043/-	2120/-
9	Sri S.D. Dwivedi, Civil Judge, Jr. Div. (Munsif), Bokaro	08.04..2017	14/2017	1052/-	2070/-
		08.07.2017	20/2017	1018/-	
10	Sri K.Sinku, JM, 1 st Class, Bokaro	08.04..2017	14/2017	1052/-	2070/-
		08.07.2017	20/2017	1018/-	
11	Smt. R.A. Kujur, JM, 1 st Class, Bokaro	08.04..2017	14/2017	1052/-	2070/-
		08.07.2017	20/2017	1018/-	
12	Miss S.R. Kullu, JM, 1 st Class, Bokaro	08.04..2017	14/2017	923/-	1817/-
		08.07.2017	20/2017	894/-	
13	Miss Ruchi Dayal, JM, 1 st Class, Bokaro	08.04..2017	14/2017	923/-	1817/-
		08.07.2017	20/2017	894/-	
14	Smt. Nirmala Barla, JM, 1 st Class, Bokaro	08.07..2017	04/2017	894/-	894/-
Total					Rs. 33,492/-

Payments made for Installation of Landline connection at the Office of the DLSA, Bokaro

Sl. No.	To whom paid	Amount paid (Rs.)
1	AO , Cash, BSNL, Dhanbad	Rs. 2320/-

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Lok Adalat dated 27.1.2018

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	NUTKHUT SWEETS, Sec.IV, Bokaro	01799999920 dated 27.01.18	2650/-	For arranging Snacks for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said Lok Adalat
02	Sapen Tea Shop	Bill dated 27.01.18	180/-	For arranging Tea for the Bench Members, Litigants and learned Members of District Bar Association, Bokaro, for the said event
	TOTAL Rs.		2,830/-	

(Rupees Two Thousand Eight Hundred Thirty only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Preparation & Supply of Hoardings

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	NUTKHUT SWEETS, Sec.IV, Bokaro	318 dated 16.12.17	735/-	For Refreshment
2	HOTEL HILLTOP	516	1568/-	Against Lodging of Mediators
3	GINGER Resturant	13225 dtd 14.12.2017 & 2797 dtd. 14.12.2017	2045/-	Refreshment of mediators
4	KHIDMAT	115 dtd. 22.12.2017	2538/-	Against fooding of mediators
5	SAPEN Tea Shop	Bill dtd. 16.12.2017	306/-.	For Supply of Tea
	TOTAL Rs.		7,192/-	

(Rupees Seven thousand one hundred ninety two only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Special Drive on Mediation held from 13.12.17 to 16.12.2017

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
01	ARIHANT STATIONERS, Check Post, Chas, Bokaro	254 dated 11.01.18	27,187/-	For preparation & Supply of Eight nos. Hoardings for Bokaro and Four nos. Hoardings for the Sub-Divisional Courts, Bermo at Tenughat
	TOTAL Rs.		27,187/-	

(Rupees Twenty Seven Thousand One Hundred Eighty Seven only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Opening of 5 legal literacy club in schools and digitisation of Jails

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
1	LALIT FURNITURE. Bye Pass Road, Chas	Invoice no. 38 dated 14.02.2018	31,388/-	For the Opening of 5 legal literacy club in schools and digitisation of Jails
	TOTAL Rs.		31, 388/-	

(Rupees Thirty One thousand three hundred eighty eight only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Opening of 5 legal literacy club in schools and digitisation of Jails

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
1	LALIT FURNITURE. Bye Pass Road, Chas	Invoice no. 40 dated 14.02.2018	45,430/-	For the Opening of 5 legal literacy club in schools and digitisation of Jails
	TOTAL Rs.		45, 430/-	

(Rupees Forty five thousand four hundred thirty only)

Submitted

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(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Statement of Payments made for the Opening of 5 legal literacy club in schools and digitisation of Jails

Sl. No.	Name of the Party	Against Bill/Invoice No./ dated	For an amount of Rs.	Purpose
1	LALIT FURNITURE. Bye Pass Road, Chas	Invoice no. 41 dated 14.02.2018	12,390/-	For the Opening of 5 legal literacy club in schools and digitisation of Jails
	TOTAL Rs.		12,390/-	

(Rupees Twelve thousand three hundred ninety only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Honorarium of PLVs deputed in KIOSK installed in DLSA Bokaro for the period Dec. 2017 to Jan. 2018

Sl. No.	Name of PLV	Amount
1	Sri Ram Prasad Sharma, PLV	8,800/-
2	Sri Digambar Dubey, PLV	6,400/-
	TOTAL Rs.	15, 200/-

(Rupees Fifteen thousand two hundred only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Office of the District Legal Services Authority, Bokaro

Honorarium of Retainer Lawyers and PLVs of front office for the month of December 2017 to January 2018

Sl. No.	Name of PLV	Amount
1	Sri Vijay Kumar Yadav, Retainer Lawyer	9,839/-
2	Smt. Baby Kumari, Retainer Lawyer	10,000/-
3	Sri Nandlal Bauri, PLV	6,800/-
4	Rekha Kumari, PLV	800/-
	TOTAL Rs.	27,439/-

(Rupees Twenty seven thousand four hundred thirty nine only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Bank Schedule

**Honorarium/ Fee payable to the Jail Visiting Panel Lawyers deputed at Sub- Jail,
Tenughat for the period of Sept. 2017 to Jan. 2018**

Name of Jail Visiting Panel Lawyer	SBI Account No.	IFSC Code	Aadhar No.	Amount
Smt. Mohua Karak	32870318388	SBIN0003230	739144636615	6,425/-
Sri Ritesh Kumar Jaiswal	30851504620	SBIN0003230	446978723209	3,100/-
Sri Rakesh Kumar	30401997448	SBIN0003230	214516626960	9,500/-
Sri Emtiyaz Alam	20437804451	SBIN0003230	420959430242	3,500/-
Total				22,525/-

(Rupees Twenty Two Thousand Five Hundred Twenty Five Only)

Submitted by

Clerk, DLSA

Secretary

District Legal
Services Authority, Bokaro

Office of the District Legal Services Authority, Bokaro

Honorarium of Visitor Lawyers and PLVs of Legal Services Clinic in Permanent nature for the month of December 2017 to January 2018

Sl. No.	Name of Visitor Lawyer / PLV	Amount
1	Arjun Singh	2,000/-
2	Sahadeo Hansda @ Saha Dev Manjhi	6,400/-
3	Neelu Kumari Priyadarshi	6,400/-
	TOTAL Rs.	14,800/-

(Rupees Fourteen thousand eight hundred only)

Submitted

Clerk, DLSA

(Secretary, DLSA,
Bokaro)

Office of the District Legal Services Authority, Bokaro

Honorarium of Panel Lawyers/ PLVs deputed in the Legal Services Clinics/ Legal Aid Clinics at JJ Board, Chas, CWC, Bokaro, Sadar Hospital, Bokaro and Sub-Divisional Hospital, Tenughat for the month of May 2017 to January 2018

Sl. No.	Name of Visitor Lawyer / PLV	Amount
1	Subhash Kumar, PLV	8,800/-
2	Reena Kumari, PLV	8,400/-
3	Nitai Singh Choudhary, PLV	8,000/-
4	Ms Mohua Karak, Panel Lawyer	7,000/-
5	Sri Rakesh Kumar, Panel Lawyer	7,000/-
6	Ms Jyoti Mala Sinha, PLV	22,400/-
7	Sri Gopaljee Vishwanathan, PLV	22,400/-
	TOTAL Rs.	84,000/-/-

(Rupees Eighty Four thousand only)

Submitted

Clerk, DLSA

(Secretary, DLSA, Bokaro)

Bank Schedule

**Honorarium to be paid to Remand Advocates at DLSA, Bokaro for the period of
Aug. 2016 to Dec. 2017**

Sl. No.	Name of Remand Advocate	Account Number	Amount (in Rs.)
1.	Sri S. K. Bandopadhyay	20149316201	30,000/-
2.	Sri Abhay Krishna Prasad	10446798280	5,000/-
3.	Smt. Usha Srivastava	20149318797	55,000/-
4.	Smt. Archana Kumari	20149317216	35,000/-
5.	Miss Preeti	30025666809	5,000/-
6.	Smt. Baby Kumari	20149318072	25,000/-
Total			1,55,000/-

(Rupees One Lakh Fifty Five Thousand only)

Submitted

Clerk, DLSA

Secretary

District Legal
Services Authority, Bokaro